

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 224/TT/2012

Date: 9.1.2015

To
North East Transmission Company Ltd.,
Corp. Office: 1st Floor, Ambience Corporate Tower,
Ambience Mall, Ambience Island,
NH-8, Near Toll Plaza,
Gurgaon-122001

Subject: Determination of transmission tariff for **Asset-I**: 400 kV D/C Pallatana-Silchar transmission line, **Asset-II**: 400 kV D/C Silchar-Byrnihat transmission line, and **Asset-III**: 400 kV D/C Byrnihat- Bogaigaon Twin Moose conductor transmission line- 204 KM

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 16.1.2015:-

- a) Auditor Certificate (element-wise as well as IDC & IEDC wise) indicating the expenditure incurred or to be incurred up to actual date of commercial operation and year-wise details of additional capital expenditure incurred or to be incurred up to 31.3.2014 for Asset-I, and Asset-II (capital cost in Auditor certificate should reconcile with Form-11);
- b) Revised Tariff Forms for the Asset-I and Asset-II separately, along with supporting documents as per 2009 Tariff Regulations;
- c) Loan Agreement and documentary proof for applicable interest rate as on date of commercial operation along with the proof for the exchange rate considered;
- d) Whether any AMC has been arranged for maintenance for Plant and machinery?

Yours faithfully,
Sd/-
(Dr. P.K. Sinha)
Asst. Chief (Legal)